

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1396(KB)2019
IA(I.B.C)/417(KB)2024, IA(I.B.C)/372(KB)2023,
IA(I.B.C)/685(KB)2024, IA(I.B.C)/425(KB)2022,
IA(I.B.C)/191(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	VINOD DISTRIBUTORS PRIVATE LIMITED VS DULICHAND AUTO SALES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Aritra Basu, Adv.] For the Suspended Board of Directors
Mr. Dipanjan Dey, Adv.]
Mr. Aniket Ojha, Adv.]

Mr. Jai Narayan Gupta, CA] For the Liquidator
Mr. Vishal Gupta, Adv.]
Mr. Debanjan Das, Adv.]
Ms. Tamalika Das, Adv.]

Mr. Sayak Ranjan Ganguly, Adv.] For Respondent No.2 in IA(I.B.C)/425(KB)2022Ms.
Srijani Ghosh, Adv.] (HDB Financial Services Ltd.)
Ms. Indrani Majumdar, Adv.]

ORDER

1. Ld. Counsel/Authorised Representative appearing on behalf of the parties present.
2. In terms of our Order dated 13th June, 2024, Suspended Board of Directors, namely, Mr. Rajesh Sanei and Ms. Seema Sanei, appears personally in compliance thereof. Therefore, their personal appearance is dispensed with for the time being.
3. Reply affidavit is already filed.
4. List this matter for further consideration on **27.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**